

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date:01st December, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 144/2016(CZ) (M.A.No.1015/16)	Afsar Khan Vs. State of M.P. & 18 Ors.	Mr. Joseph Thomas, Adv.	<u>Check for admission</u>
FOR HEARING				
2.	Original Application No. 53/2016(CZ)	Jitendra Shrivastava Vs. Union of India & 9 Ors.	Mr. Shantanoo Saxena, Adv.	
3.	Original Application No. 105/2016(CZ)	Anita Singh & Anr. Vs. State of M.P. & 4 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Shrey Raj Saxena, Adv.	
4.	Original Application 139/2016 (CZ)	Sainik Food Pvt. Ltd. Vs. State of M.P. & Ors.	Mr. Shreyas Dharmadhikari, Adv.	
5.	Original Application No. 44/2016(CZ)	Vinayak Parihar (Sand Mining) Vs. MP Mining Mineral Corporation Limited & 4 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Anhad Tiwari, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv.	
6.	Original Application No. 119/2014(CZ)	Shrikant Kate Vs. State of M.P.& 5 Ors.	Mr. Enosh George Carlo, Adv. for Applicant Mr. Devendra Sharma, Adv. Mr. Shrey Raj Saxena Adv. Mr. G.K.Shrivastava, Adv. Mr. Sachin K. Verma, Adv. Mr. Anurag Shrivastava,Adv. Mr. Ajay Gupta, Adv.	
7.	Original Application No. 123/2016(CZ) (M.A.No.862/16)	Eco Green Park Society Vs. M/s Om Construction and Builders & 4 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Gunjan Chowksey, Adv. Mr. Sachin K. Verma, Adv.	
8.	Original Application No. 85/2016(CZ)	Shri Kumaun Samaj (Uttarakhand) Vs. District Collector, Bhopal & 2 Ors.	Mr. Rohit Sharma, Adv. Mr. Ratnesh Jain, Adv. Mr. Sachin K. Verma, Adv.	
9.	Original Application No. 88/2015(CZ)	Babulal Jajoo (Samodi Pond) Vs. State of Rajasthan & Ors.	Dr. Mahendra Singh Kachhawa, Adv. Ms Singh Associates, Adv. & Anr. Mr. Sandeep Singh, Adv. Mr. Rajendra Gour, Adv. Mr. Nemichand Ajmera,Adv.	

10.	Original Application No. 55/2016(CZ) (M.A.No.597/16)	Samaj Kalyan Jagrukta Vs. State of M.P. & 6 Ors.	Mr. Vivek Maurya, Adv. Mr. S.C.Godha, Adv. Mr. Vinit Godha, Adv.	
FOR COMPLIANCE				
11.	Original Application No. 66/2015(CZ)	Rizwan Pathan & Ors. Vs District Collector Sehor & 3 Ors.	Mr. Rizwan Pathan, Applicant in Person. Mr. Rohit Sharma, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, adv.	
12.	Original Application No. 57/2013 (CZ) (M.A.No.92/16)	Shree 1008 Kuwar Raj Rajeshwari Vs. Sunil Sharma & Ors.	Mr. G.S. Rathore, Adv Mr. Devendra Sharma, Adv. Mr. Prakhar Dhengula, Adv. R-1 Mr. Sachin K. Verma, Adv. Mr. Ayush Dev Bajpai Adv. R-2 Mr. Shivendu Joshi, Adv. R-3 Mr. Sandeep Singh, Adv. R-4	

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